NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 129(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

NAME OF THE COMPANY: M/s Girdhar Saboo & Anr. V/s. M/s. Sunstone Engg. Industries Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION

1. SATYAJIT SARNA Adu. Respondento 2- NEESAJ XV. Asuf Fifn Petarman

ORDER

Petitioner is present in person. Learned counsel for the respondents is also present. The petitioner and the Learned counsel for the respondents seek and are given two weeks time for advancing arguments in the matter.

List on 30.09.2016

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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